

Central Administrative Tribunal, Lucknow Bench, Lucknow

CONTEMPT PETITION NO.44/2009

IN

ORIGINAL APPLICATION No.65/2002

This the 18th day of August, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A.K. Mishra, Member-A

Birendra Kumar Srivastava, aged about 41 years, son of Late Lallan Prasad Srivastava, resident of Home No.538 CH/14 Kh. Loni Katra, Khadra, Lucknow.

.....Applicant

By Advocate: Sri D. Awasthi holding brief for Shri Surendran P.

Versus

1. Smt. Neelam Srivastava, Chief Post Master General, U.P. Circle, Lucknow.
2. Sri Sachin Kishore, Director of Postal Services, Lucknow Region, Lucknow.
3. Sri R.K. Mishra, Senior Superintendent of Post Offices, Lucknow.
4. Sri J.B. Durapal Assistant Superintendent of Post Offices, (North), Lucknow.

.....Respondents

By Advocate: Sri S.P. Singh.

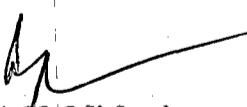
ORDER (Oral)

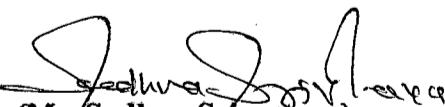
Hon'ble Ms. Sadhna Srivastava, Member (J)

Shri D. Awasthi holding brief for Shri Surendran P, counsel for applicant.

Shri S.P. Singh, counsel for respondents.

The counsel for respondents Shri S.P. Singh made a statement at the Bar that the order dated 15.09.2008 passed by the Tribunal in O.A.No.65/2002 has already been complied with. This fact is not disputed by Shri D. Awasthi holding brief for Shri Surendran P, counsel for applicant. In view of the statement made by the counsel for respondents the C.C.P. is dismissed. Notices are discharged.


(Dr. A.K. Mishra)
Member (A)


(Ms. Sadhna Srivastava)
Member (J)

Amit/-